

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.2002
TO BE ANSWERED ON 23RD DECEMBER 2022

WASTAGE OF FOODGRAINS IN FCI GODOWNS

2002 # SMT. RANJEET RANJAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the storage capacity of Food Corporation of India (FCI) at present, State-wise;
- (b) whether Government has increased the storage capacity of FCI in Bihar;
- (c) whether FCI stores its foodgrains in rented warehouses also, if so, the amount being spent annually on the same;
- (d) the total quantity of foodgrains wasted in FCI's own and rented warehouses during the last five years, State/warehouse-wise;
- (e) whether Government has fixed any accountability for such wastage by FCI; and
- (f) if so, details thereof and the action taken in this regard so far, State-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): As on 01.12.2022, Covered storage capacity of 353.60 Lakh MT is available with Food Corporation of India (FCI) (Owned & Hired). State-wise details are at Annexure-I.

(b): Yes, Sir. Details of storage facilities augmented /modernized by FCI in the last four years under the various schemes are given below:

(i) 1 silo developed in Katihar with capacity of 0.50 LMT in last four years and current year, under Public Private Partnership (PPP) mode.

(ii) 3 godowns have been created with capacity of 0.25 LMT in last four years and current year under Private Entrepreneurs Guarantee (PEG) Scheme.

(c): Yes, Sir. Figures are as given below:

Financial Year	Storage rent (in Rs. Lakh)
2019-20	282574.58
2020-21	307905.46
2021-22	271329.09

(d): The accrual quantity of damaged foodgrains in Food Corporation of India (FCI), Central Warehousing Corporation (CWC), State Warehousing Corporation (SWC) and other Hired godowns, is negligible i.e. 0.002% of total offtake quantity of foodgrain. Details are at Annexure-II.

(e) and (f): Yes, Sir. FCI fixes accountability by initiating disciplinary action against the officials found responsible for wastage.

In this regard, State wise details of action taken by FCI for the last five year are at Annexure-III.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2002 FOR ANSWER ON 23.12.2022 IN THE RAJYA SABHA REG. WASTAGE OF FOODGRAINS IN FCI GODOWNS

Central Pool Storage Capacity FCI (Owned + Hired) as on 01.12.2022					
(Figures in LMT)					
Zone	Sl. No.	State	Total Storage Capacity with FCI (Owned/Hired)		Total (Owned+Hired)
			Owned	Hired	
EAST	1	Bihar	4.07	6.45	10.52
	2	Jharkhand	0.79	3.37	4.16
	3	Odisha	3.65	1.54	5.19
	4	West Bengal	9.53	0.97	10.50
	5	Sikkim	0.11	0.01	0.11
Total East Zone			18.15	12.33	30.48
NE	6	Assam	3.74	1.71	5.45
	7	Arunachal Pradesh	0.40	0.02	0.42
	8	Meghalya	0.17	0.09	0.26
	9	Mizoram	0.32	0.00	0.32
	10	Tripura	0.40	0.08	0.48
	11	Manipur	0.59	0.04	0.63
	12	Nagaland	0.42	0.16	0.57
Total North East Zone			6.04	2.09	8.13
NORTH	13	Delhi	3.27	0.00	3.27
	14	Haryana	8.75	42.30	51.05
	15	Himachal Pradesh	0.26	0.66	0.93
	16	Jammu & Kashmir	0.95	1.10	2.05
	17	Ladakh	0.25	0.07	0.31
	18	Punjab	27.17	80.78	107.95
	19	Chandigarh	0.00	0.07	0.07
	20	Rajasthan	8.39	3.18	11.57
	21	Uttar Pradesh	15.68	24.64	40.32
	22	Uttarkhand	0.73	1.19	1.92
Total North Zone			65.45	153.99	219.44
SOUTH	23	Andhra Pradesh	9.00	0.59	9.59
	24	A&N Island	0.07	0.00	0.07
	25	Telangana	6.68	6.40	13.08
	26	Kerala	5.88	0.06	5.94
	27	Karnatka	4.60	4.46	9.06
	28	Lakshadweep	0.03	0.00	0.03
	29	Tamilnadu	7.08	4.77	11.85
	30	Puducherry	0.52	0.00	0.52
Total South Zone			33.86	16.28	50.14
WEST	31	Gujrat	4.93	3.21	8.14
	32	D&NH and D&D	0.00	0.00	0.00
	33	Maharashtra	9.23	10.21	19.44
	34	Goa	0.19	0.06	0.25
	35	Madhya Pradesh	4.18	0.20	4.38
	36	Chattisgarh	6.32	6.87	13.19
Total West Zone			24.85	20.56	45.41
G. Total			148.35	205.25	353.60

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO.2002 FOR ANSWER ON 23.12.2022 IN THE RAJYA SABHA REG. WASTAGE OF FOODGRAINS IN FCI GODOWNS

Statement showing Accrual of Damaged Foodgrains in FCI								
(Figures in Tons)								
Year	FCI			CWC	SWC	Total	Offtake quantity (excluding DCP states) (in Lakh Tonnes)	% Damaged foodgrain against offtake quantity
	Owned	ARDC	PEG					
2017-18	1050	1526	39	25	23	2663	452.16	0.006
2018-19	1566	2	31	2650	964	5213	500.08	0.01
2019-20	255	0	5	705	966	1930	455.126	0.004
2020-21	340	0	17	1484	9	1850	688.57	0.003
2021-22	666	0	261	69	697	1693	766.081	0.002

ARDC: Agriculture Refinance and Development Corporation

PEG: Private Entrepreneurs Guarantee.

Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PART (e) & (f) OF THE UNSTARRED QUESTION NO.2002 FOR ANSWER ON 23.12.2022 IN THE RAJYA SABHA REG. WASTAGE OF FOODGRAINS IN FCI GODOWNS

State wise details of action taken by FCI against the officials found responsible for wastage in the last five year:

States	17-18	18-19	19-20	20-21	21-22	2022-23 (Upto Oct)
Rajasthan	1	0	0	0	0	2
Uttar Pradesh	1	0	2	4	0	0
Assam	13	0	0	0	0	0
Madhya Pradesh	1	0	0	0	0	0
Punjab	0	2	2	0	0	0
West Bengal	0	4	0	0	0	0
Maharashtra	0	1	0	0	0	0
Total	16	7	4	4	0	2
